

**Defective Case Register from 2025-07-16 to 2025-07-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/20892/2025	MADAN MOHAN DAS	2025-07-16	14-NOT PROPERLY INDEXED.
2	D-ARBP/20854/2025	PRAFULLA CH. BISWAL	2025-07-16	1.D.C. Rs. 494/- to be paid.
3	D-CONTC/28125/2025	ADV.	2025-07-16	i) Dist. of Petitioner no 1 and 2 not furnished.ii) WP(C) no. wrongly furnished in reference certificate.
4	D-CRLMC/21059/2025	SOUBHAGYA KUMAR DASH	2025-07-16	1. Court fee Rs. 12/- to be paid on petition and I.A.petition.
5	D-BLAPL/21184/2025	DEEPAK KUMAR PANI	2025-07-16	Hologram of Rs.50/- not paid in V.nama.
6	D-CMAPL/28198/2025	BISWARANJAN MAHARATHA	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-BLAPL/21190/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
8	D-CRLMP/21097/2025	RAJ KUMAR JENA	2025-07-16	C. copy of order dtd 8.5.2023 not filed
9	D-CRLREV/20161/2025	BAIBASWATA PANIGRAHI	2025-07-16	1. Provision of Law Not proper 2.Good grounds to be furnished.3. page no.63 to 66 are not neat
10	D-ABLAPL/21207/2025	BISWARANJAN DALAI	2025-07-16	Prayer is not proper. Prayer has been made by Petitioners though there is sole Petitioner.
11	D-CRLMC/20692/2025	DEEPALI MAHAPATRA	2025-07-16	1. Annexure not correctly furnished in para no.11. 2. Page nos. 9 and 11 not filed.
12	D-CRLREV/20793/2025	DIPTI RANJAN MOHAPATRA	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 564 days delay 2.Address to the Hon-bl court not proper. 3.Sl. nos of date chart and date not proper.4.sl.4 of affidavits petitions and prayer as well as I.A.s. nomenclature to be corrected.5. Dt. 23-6-2023 in being aggrieved not tally with annex.1
13	D-ABLAPL/21204/2025	GOKULANANDA SAHU	2025-07-16	Date of FIR in the Index is not correct. Actual Date is 27.6.2024. Index and Book Mark needs to be corrected accordingly.
14	D-CRLMC/21219/2025	SAPAN KUMAR LENKA	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-BLAPL/21163/2025	BRUNDABAN ROUT	2025-07-16	1. P.s case no wrongly furnished in paragraph-2 of the application. 2. In List of date and events Rejection date wrongly mentioned.
16	D-CRLMA/20182/2025	SALKADU ANIL KUMAR DORA	2025-07-16	17-REFERENCE CERTIFICATE NOT FURNISHED.

17	D-ABLAPL/21218/2025	NIRANJAN PANDA	2025-07-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-BLAPL/21149/2025	AMITAV TRIPATHY	2025-07-16	1. Petitioner name wrongly furnished in paragraph-2 of the application. 2. Address of the petitioner mentioned in the V. Nama is not tally with cause title of the application.
19	D-CRLREV/20968/2025	BIKRAM KESHARI RAJ	2025-07-16	1. Provision of Law Not proper 2. Nomenclature not correct in top of the petition and Sl. no.4 of affidavit
20	D-ABLAPL/21087/2025	MANAS KUMAR CHAND	2025-07-16	1. Page no-6 and 7 is not legible
21	D-WP(C)/28168/2025	ARUN KUMAR DAS	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-CRLREV/21347/2025	JNYANANANDA PANDA	2025-07-16	C.T number not tally with cause title and F.I.R Copy and C.copy and also I.A.P.S case no not tally with cause title and F.I.R copy also I.A.
23	D-CRLA/21181/2025	AMLAN SHAKTI PAUL	2025-07-16	Put up for S.R. after filing of free copy or c.copy of impugned order dt.01.07.2025.
24	D-WP(C)/28085/2025	PITAMBAR PANDA	2025-07-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 73 not neat.
25	D-ABLAPL/21091/2025	SANGRAM KESHARI MISHRA	2025-07-16	1. Subject code not furnished in A bail application. 2. P.s case no wrongly mentioned in paragraph-11 of the application 3. In declaration under affidavit no. of paragraph wrongly furnished. 4. High court Bar Asson. members welfare scheme Rs 50/- to be paid in V. nama
26	D-WP(C)/28167/2025	DWARIKA PRASAD MOHANTY	2025-07-16	1.The name of the petitioner wrongly mentioned in declaration.
27	D-WP(C)/28073/2025	BHABANI PRASAD MOHANTY	2025-07-16	Sl.no.mentioned in grounds not correct.
28	D-ABLAPL/21078/2025	MANAS KUMAR CHAND	2025-07-16	1. Year of C. C No wrongly furnished in paragraph-1 of the application. 2. Annexure-1 not annexed properly.
29	D-WP(C)/28100/2025	ANJAN KUMAR BISWAL	2025-07-16	Annex-04 not legible.Page no.98 and 97 not legible.
30	D-WP(C)/28224/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT MENTIONED IN V.NAMA.
31	D-CRLMP/20464/2025	SUSHANTA KUMAR PRADHAN	2025-07-16	PAGE NOS. 13 TO18 NOT LEGIBLE
32	D-CRLREV/21143/2025	RUCHI RAJGARHIA	2025-07-16	1. Provision of Law Not proper 2. Being aggrieved not properly mentioned in the petition 3.Sl. nos. of paragraphs not correct in declaration of affidavit. 4. Good grounds not mentioned.
33	D-CRLREV/21167/2025	BIKRAM KESHARI SAHU	2025-07-16	1.Provision of Law Not proper 2.Date of order not mentioned in the being aggrieved.3.Under

				taking for Hindi language not furnished.
34	D-CRLREV/21092/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-07-16	Period of Delay 73 days 2.AU fee Rs.1.10 not paid.
35	D-WP(C)/28223/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT FURNISHED IN V.NAMA
36	D-ABLAPL/20232/2025	LAMBODAR ACHARI	2025-07-16	1. O.R no mentioned entire A Bail Application not tally with O..R no as furnished in Annexure-1
37	D-ABLAPL/21004/2025	CHHABI BEHERA	2025-07-16	1. The name of the petitioner No. 2 mentioned in the cause title has been mentioned in the Synopsis,Date chart and V. nama as the foremost petitioner. 1.In the Affidavit and Declaration,there is discrepancy in mentioning petitioner No. 1 and 2.
38	D-WP(C)/28222/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT FURNISHED IN V.NAMA.
39	D-ABLAPL/21037/2025	RAKESH KUMAR MALLICK	2025-07-16	1. Age of the petitioner mentioned in the cause Title do not tally with that of Affidavit.
40	D-WP(C)/28098/2025	NIRANJAN PANDA (1)	2025-07-16	In Annex-05 page No. not properly furnished.Date of representation mentioned in Index does not tally withAnnex-07.
41	D-WP(C)/28152/2025	JYOTSNARANI RATH	2025-07-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-WP(C)/28140/2025	MADHAB LAL AGARWAL	2025-07-16	1.Dtd. 29-11-2023 in para.6 of petition not tally with index.2.page nos. 26 and 66 not neat and sl.no.4 of affidavit in I.A. not proper.
43	D-WP(C)/28220/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT FURNISHED IN V.NAMA
44	D-WP(C)/27878/2025	BYOMAKESH TRIPATHY	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/28262/2025	KRUSHNA CHANDRA DASH	2025-07-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-ABLAPL/21098/2025	PRATIK DASH	2025-07-16	1. In Index, page marking not correctly in respect of Sl no-4 2. In Affidavit Occupation of the deponent left blank
47	D-CONTC/26771/2025	ADV.	2025-07-16	17-REFERENCE CERTIFICATE NOT FURNISHED. Complete address of the opp. party not furnished
48	D-WP(C)/28276/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Date of order under Annexure-7 does not tally with para-14 of the petition.
49	D-WP(C)/26179/2025	SUJAY SHANKER SINGHDEO	2025-07-16	Para no. Incorrectly mentioned.2 Opposite Parties details address not furnished
50	D-ABLAPL/21281/2025	SAPAN KUMAR LENKA	2025-07-16	i) Page mark of Synopsis and Date Chart not correct in Index and Top of the synopsis,Date chart and Book mark.
51	D-CRLMP/20697/2025	BIDYADHAR MANSING	2025-07-16	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  AB not mentioned and page marking not correct in index.
52	D-ABLAPL/21138/2025	DIPTI RANJAN BHOKTA	2025-07-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
53	D-ABLAPL/21282/2025	JITENDRA SAMANTARAY	2025-07-16	I)Page mark of Synopsis and Date chart not correct in Index and top of the synopsis.
54	D-ABLAPL/21199/2025	RASHMI RANJAN DAS	2025-07-16	1. GR Case No. mentioned in the Cause Title is incorrect. 2. Name of the Court mentioned in the Synopsis is incorrect. 3. A. Fee of Rs.4.40 not paid.
55	D-BLAPL/20420/2025	BISWANATH BEHERA	2025-07-16	1.The age of the petitioner father as well as name of the fathers father as mentioned in the Affidavit and Declaration do not tally.
56	D-CRLMC/20751/2025	SUSANTA KUMAR BARAL	2025-07-16	1. C.T. case number not correctly furnished in para no.1. 2. Certified copy of annex-1 not filed.
57	D-CRLMP/20618/2025	MAHES DAS	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  Nomenclature in IA affidavit not correct.
58	D-WP(C)/28225/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT FURNISHED IN V.NAMA.
59	D-BLAPL/21215/2025	PRADEEP KUMAR PANDA	2025-07-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/28141/2025	BISWAJIT MOHANTY	2025-07-16	1.Age of the petitioner no.49 not Mentioned
61	D-CRLMC/20753/2025	SUSANTA KUMAR BARAL	2025-07-16	1. Certified copy of annex-1 not filed.
62	D-WP(C)/28278/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
63	D-ABLAPL/21200/2025	RANJIT MOHANTY	2025-07-16	1. Synopsis not mentioned in the Index. 2. Annexure 1 page 11 not legible.
64	D-ABLAPL/21015/2025	ASUTOSH TRIPATHY	2025-07-16	1. page No. 8 is not legible.
65	D-CONTC/25995/2025	SHIVSANKAR MOHANTY	2025-07-16	i)Reference Certificate not furnished.

66	D-CRLREV/21179/2025	PRASHANTA KUMAR DAS	2025-07-16	AU fee Rs.3.85/- not paid 2.Paragraph not correctly mentioned in the affidavit.Serial no 4 in the affidavit not correctly mentioned.
67	D-WP(C)/28273/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexue-8 described a twice in the petition
68	D-CRLREV/21183/2025	LALATENDU SAMANTARAY	2025-07-16	1.Annexure-1 not marked on the file.
69	D-CRLMP/21099/2025	RAJESWAR HOTA	2025-07-16	.Receipt Showing Serv.copy To CBI not Filed.
70	D-ABLAPL/21201/2025	RANJIT MOHANTY	2025-07-16	Synopsis not mentioned in the Index.
71	D-RPFAM/23008/2025	BHUBANANDA LENKA	2025-07-16	1.Period of Delay 303 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs NOT PAID .2/ to be paid
72	D-WP(C)/26868/2025	JANMEJAYA RAY	2025-07-16	Anx-1 not exhibited in the body of the petition as per the Index
73	D-WP(C)/28237/2025	PRABHAS CHANDRA PANDA	2025-07-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Reply filed by op-4 not correct in index in annexure-7.
74	D-WP(C)/28272/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Copy of Annexure-8 not filed. 2.Annexure-7 described a twice in the petition.3.Mutation case No. not mentioned at para-1 of the petition.4.Prayer portion not complete
75	D-ABLAPL/21203/2025	SK. ZAFARULLA	2025-07-16	1. Synopsis and Date chart not mentioned in the Index. 2. Petition not page marked. 3. Annexure 1 page 11 not legible
76	D-ABLAPL/21067/2025	SUNIL KUMAR PANDA	2025-07-16	1. Index and Synopsis not paginated.
77	D-WP(C)/28248/2025	ANNADA PRASAD MOHANTY	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Sl no. 4 not correctly described.Page no. 11 and 12 not neat.
78	D-ABLAPL/21197/2025	AJIT KUMAR SAHOO	2025-07-16	1. Name of O.P. mentioned in Index and Date Chart incorrect. 2. Bail Application not page marked. 3. Annexure 1 page 9 not legible. 4..Receipt Showing Serv.copy To cg not Filed.

79	D-ABLAPL/21198/2025	RANJIT MOHANTY	2025-07-16	Synopsis not mentioned in the Index.
80	D-BLAPL/20932/2025	KRISHNA CHANDRA SAHU	2025-07-16	VGR case No. mentioned in the Cause Title, Para 1 is 21/2025, but in Annexure 2 Heading page 17 it has been mentioned as 2/2025.
81	D-WP(C)/28233/2025	SANGRAM KESHARI BURMA	2025-07-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-WP(C)/28275/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. No of Encroachment case under Annexure-2 does not tally with index.2. No. of Mutation case under Annexure-8 does not tally with para-1 of the petition.
83	D-ABLAPL/21250/2025	ARUPANANDA GOSWAMY	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. In cause title and prayer pending before the court not properly furnished. 1. Year of FIR not furnished in paragraph-1 ,prayer of the application.
84	D-CMP/28005/2025	KSHIROD KUMAR ROUT	2025-07-16	O.Ps No-1 and 4 are strangers not made Parties in the Trial Court.
85	D-RPFAM/28033/2025	LINGARAJ SARANGI	2025-07-16	nomenclature not correct it may be register as WPC
86	D-WP(C)/28199/2025	SUDHANSU SEKHAR PRATAP	2025-07-16	Page 14 not neat
87	D-WP(C)/28280/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. No. of Mutation case under Annexure-8 does not tally with para-1 of the petition.2. WP(C) No. under Annexure-7 does not tally with para-14 of the petition.
88	D-ABLAPL/21251/2025	SURYAKANTA JENA	2025-07-16	1. In prayer,FIR no wrongly mentioned as 84 instead of 103 2. petitioner-1 has not been authorised by the other petitioner to swear the affidavit in their behalf
89	D-ABLAPL/21289/2025	LALITENDU BHUYAN	2025-07-16	i)Name , Enrollment no. and mobile no. of the signing advocate not mentioned in the Vakalatnama.
90	D-ABLAPL/21302/2025	DEEPAK KU SAHOO	2025-07-16	i) Name of the Advocate ,Enrollment no.and Mobile no. not clear in the petition and Vakalatnama
91	D-WP(C)/28285/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-BLAPL/21208/2025	ANIRUDHA DAS	2025-07-16	Hologram of Rs. 50/- not affixed in V.nama

93	D-WP(C)/25619/2025	ANWESHA MISHRA	2025-07-16	1. Sl. no. of Op. not mentioned in prayer.
94	D-WP(C)/28196/2025	DILIP KUMAR SAHU	2025-07-16	1.Petition not correctly addressed to Honorable Court 2. Date not mentioned in the v.nama.Page 16 19 not neat.
95	D-BLAPL/21202/2025	RASHMI RANJAN DAS	2025-07-16	Reference certificate properly not mentioned.
96	D-WP(C)/28256/2025	BIKRAM CHANDRA GHADEI	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the deponent not tally with cause title and sl. nos. of paragraphs not correct in declaration of affidavit
97	D-WP(C)/26792/2025	DURGA PRASANA DAS	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Declaration and name of Father of the deponent not furnished in the affidavit. 1. Declaration and name of Father of the deponent not furnished in the affidavit.2. Page no.34 not neat.
98	D-CMP/28165/2025	LALIT MOHAN NANDA	2025-07-16	Pages No-42 to 44 not marked in the Petition.
99	D-WA/27950/2025	SAIBRATA RATH	2025-07-16	C. copy of impugned order not filed. 2. Copy not served on AG and CG 3.Cause Title Not in order. IA filed for leave to appeal.
100	D-CONTC/28176/2025	BISWAJIT RANJAN TRIPATHY	2025-07-16	1. CAUSE TITLE OF IMPUGNED ORDER NOT FILED
101	D-WP(C)/28257/2025	SMITA RANJAN PATNAIK	2025-07-16	1. AS PER ANNEX.8 DTD.27-10-2024 NOT TALLY IN INDEX. 2. OR. DTD.27-10-2024 PASSED IN MUTATION CASE NO 6687/2024 NOT MENTIONED IN PRAYER.
102	D-WP(C)/28263/2025	KUNAL KUMAR SWAIN	2025-07-16	Page no.15 not neat.
103	D-WP(C)/26755/2025	PURNA CHANDRA MISHRA	2025-07-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.20 not neat. 2.No.of order under Annexure-6 does not tally with Index
104	D-WP(C)/28281/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Copy of Annexure-8 not filed.2. Date of order under Annexure-7 does not tally with index.
105	D-BLAPL/21332/2025	SATYABRATA DASH	2025-07-16	Prayer of the Petition not properly mentioned
106	D-WP(C)/28252/2025	KULADA NANDA DAS	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Or.dtd.14-6-2025 mentioned in top of the cause title and petition para.6 not tally with annex.11.2.paragraphs are not correct in declaration of affidavit.3. page no.19 not neat.
107	D-CONTC/28382/2025	PITAMBAR PANDA	2025-07-16	Code Not correct
108	D-WP(C)/28402/2025	AJIT KUMAR ROY	2025-07-16	.Receipt Showing Serv.copy To ct not Filed.
109	D-CMP/28310/2025	SOUBHAGYA KUMAR DASH	2025-07-16	3-AUTHENTICATION FEE IS DEFICIENT.
110	D-CONTC/28083/2025	BASUDEV BARIK	2025-07-16	Date of order not correctly furnished in top of the Index and affidavit.
111	D-MACA/28182/2025	JAGABANDHU SAHU	2025-07-16	C.COPY OF IMPUGNED JUDGEMENT NOT FILED.PUT FOR FURTHER S.R. AFTER FILING OF THE SAME.
112	D-BLAPL/20903/2025	GAGAN BIHARI SINGH	2025-07-16	GR Case No. not mentioned in the certified copy, Annexure 2.
113	D-WP(C)/28197/2025	SUNIL KUMAR PANDA	2025-07-16	Paragraph not correctly mentioned in the affidavit
114	D-MACA/28180/2025	JAGABANDHU SAHU	2025-07-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
115	D-CRLMC/20714/2025	DEEPALI MAHAPATRA	2025-07-16	1. annexure not correctly furnished in para no.11.
116	D-CRLMP/20736/2025	SURESH KUMAR PANDA	2025-07-16	Complaint dated 05.09.2025 mentioned in the cause title appears to be wrong.
117	D-WP(C)/28112/2025	BISWA PRAKASH DHAL	2025-07-16	In Annexure -03 Case no does not tally with Index and Petition
118	D-WP(C)/27696/2025		2025-07-16	14-NOT PROPERLY INDEXED.  Averments not properly reflected in petition.
119	D-WP(C)/28203/2025	PRAFULLA CHANDRA ACHARYA	2025-07-16	Age of the petitioner not mentioned in the cause title.Paragraph not correctly mentioned in the I.A of the affidavit
120	D-CONTC/26705/2025	ADV.	2025-07-16	I)Annexure not serial marked in Index, Book mark and Petition
121	D-CONTC/28159/2025	GOKULA NANDA SAHU	2025-07-16	sl.5 of affidavit not proper
122	D-WP(C)/28200/2025	SANTOSH KUMAR DASH	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Date of representation not tally with Index
123	D-WP(C)/28282/2025	SMITA RANJAN PATNAIK	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Mutation case No. under Annexure-8 does not tally with para-14 of the petition.

124	D-CRLA/21185/2025	DEEPAK KUMAR PANI	2025-07-16	Hologram of Rs.50/- of H.C.B.A. Welfare not filed 1-Date chart not page marked, 2-Page Nos.52 and 53 not available, 3-Name of the trial court wrongly mentioned in entire brief, 4-Date of impugned judgement wrongly furnished in synopsis, 5-An extra wrong date of judgement mentioned in 1st para of I.A. for stay, 6-Provision of law not furnished in I.A.for stay.
125	D-WP(C)/27008/2025	LAXMAN PRADHAN	2025-07-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
126	D-CMAPL/26971/2025	RAMAKRISHNA BISOI	2025-07-16	Code Not Furnished. i)Synopsis and date chart not mention in Index.ii) Reference certificate not furnished.iii) Para no. 3 repeat.iv) Anxs are not properly filed as per Index.
127	D-WP(C)/28189/2025	DILIP KUMAR SAHU	2025-07-16	D.C.Fee of Rs.6/- not paid. Annex-6 not describe in the body of the petition .
128	D-CRLMC/20952/2025	SMRUTI RANJAN ROUT	2025-07-16	1. Annexure is not paginated.
129	D-WA/26405/2025	SASWAT DAS,A.G.A	2025-07-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
130	D-CONTC/28013/2025	PRAKASH KUMAR MISHRA	2025-07-16	COPY OF IMPUGNED ORDER ALONG WITH CAUSE TITLE BE FILED.THEN PUT UP FOR SR
131	D-WP(C)/28264/2025	SMITA RANJAN PATNAIK	2025-07-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 17 not neat.
132	D-WA/26323/2025	SAMEER KUMAR DAS	2025-07-16	1. STATUS OF THE PARTIES NOT MENTION 2.PROVISION OF LAW IS WRONG IN I.A OF THE PETITION
133	D-CONTC/28289/2025	MAHESWAR MOHANTY	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-WP(C)/28213/2025	DIBYARANJAN BEHERA	2025-07-16	Index and book mark page marking not proper
135	D-WA/26349/2025	SOUBHAGYA CHANDRA DEV DASH(C.G.C.)	2025-07-16	1.Page nos.31 to 33 are not legible
136	D-CONTC/28251/2025	ADV.	2025-07-16	Undertaking not filed in the affidavit.
137	D-CRLMP/21076/2025	BIJAYA KUMAR BEHERA 1	2025-07-16	Grievance petition dated 09.04.2025 mentioned in the Index(Anx-5) does not tally with the para-15 body of the petition and under Anx-5.
138	D-ABLAPL/21148/2025	PRASANTA KUMAR NANDA	2025-07-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Wrongly page mark in Index.
139	D-CMP/28103/2025	PRASANNA KUMAR SWAIN	2025-07-16	Proforma Defendants No-13 to 26 in the Trial Court not made Parties in this Petition

140	D- CONTC/28292/2025	MAHESWAR MOHANTY	2025-07- 16	Subject code not correctly furnished.
141	D-CMP/28337/2025	PRASANTA KUMAR PANDA	2025-07- 16	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  A.Fee of Rs. 02/- and H.C.B.A Welfare Fee of Rs.50/- on the Vakalat not Paid.
142	D- MACA/28051/2025	KAPILA CHARAN NAYAK	2025-07- 16	1. Court Fee RS.3670.00 PAYABLE NOT PAID 2. PETITIONER NO1(a) IN THE COURT BELOW NOT MADE PARTY.
143	D- CONTC/28163/2025	ADV.	2025-07- 16	Sl. nos. of paragraphs not correct.
144	D-CMP/28297/2025	TRILOCHAN PANIGRAHI	2025-07- 16	Pages No-21 to 23 be properly arranged in the Petition.
145	D- MACA/28300/2025	ADAM ALI KHAN	2025-07- 16	1. Period of Delay 89DAYS
146	D- CONTC/28302/2025	ADV.	2025-07- 16	1. Age of the deponent not correctly furnished in the affidavit.2. Date of disposed of not correctly furnished in reference certificate.
147	D-CMP/28430/2025	BHASKAR CHANDRA PANDA	2025-07- 16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.C.Copy of order under A-8 and A-9 not filed.2.Date mentioned in the prayer portion be corrected.
148	D- CONTC/28178/2025	ADV	2025-07- 16	1. Provision of Law not proper 2. Annex.4 not correctly mentioned in page no.34.
149	D-WA/27912/2025	KIRAN ROUT	2025-07- 16	further SR after filling of c copy
150	D-MATA/28124/2025	RAMESH CHANDRA SWAIN	2025-07- 16	1. Period of Delay 51 days
151	D- BLAPL/21129/2025	ABHAS MOHANTY	2025-07- 16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
152	D-WP(C)/27626/2025	JAGAJIBAN PRADHAN	2025-07- 16	Anx-7 not properly page number.
153	D- CMAPL/28325/2025	ADV.	2025-07- 16	Put up for SR after filling of c. copy of impugned order
154	D-WP(C)/28351/2025	SOUMYA JYOTI BISWAL	2025-07- 16	Address of opp. parties 2 and 3 not furnished.
155	D-WP(C)/28166/2025	ARUN KUMAR DAS	2025-07- 16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
156	D- CONTC/28294/2025	MAHESWAR MOHANTY	2025-07- 16	Code Incorrectly mentioned
157	D-WA/26544/2025	PRAVAT KUMAR PANDA, A.S.C	2025-07- 16	1.Period of Delay 325 days delay. 2. legible copy of Page no. 69 to be filed.
158	D-WP(C)/28284/2025	SMITA RANJAN PATNAIK	2025-07- 16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

159	D- CONTC/28343/2025	ADV	2025-07-16	1. Contempt Petition not properly page marked in Index.2. Undertaking for filing of Translated copy not filed.
160	D- CRLMC/20508/2025	AMLAN SHAKTI PAUL	2025-07-16	1. This case related to sexual offence the name of victim family members deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
161	D- BLAPL/21139/2025	DIBYAJYOTI SAHOO	2025-07-16	1. Name of the petitioner mismatch with Cause title i) Signed in V. nama and C. copy of rejection order Binayaka 2. Paragraphs wrongly mentioned in declaration
162	D-WP(C)/28226/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT FURNISHED IN V.NAMA.
163	D-ITA/21503/2025	SASWAT KUMAR ACHARYA	2025-07-16	1.D.C.fee of Rs.6/- to be paid. 2. Certificate in Good ground and Being aggrieved not furnished in the Appeal.Receipt showing service of copy to I.T. not filed.
164	D-WP(C)/28350/2025	SATYABRATA MOHANTY (1)	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Sl. no. 4 not correctly described.
165	D-FAO/25790/2025	JYOTI RANJAN DEO	2025-07-16	1. receipt showing award amount not filed
166	D- BLAPL/21159/2025	AMLAN SHAKTI PAUL	2025-07-16	1. In synopsis,cause title, Pragraph-1 of the application and prayer pending before the court is wrongly mentioned.
167	D- CRLMC/20550/2025	SANGRAM KESHARI ROUT	2025-07-16	1. PS case number not correctly furnished Sl. no. 4 in Index.
168	D-WP(C)/28318/2025	SATYABRATA MOHANTY (1)	2025-07-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Sl no. 4 not correct.
169	D- CRLMC/21155/2025	DEVASHIS PANDA	2025-07-16	PAGE 22 NOT AVAILABLE.
170	D- ABLAPL/21292/2025	AMBIKA PRASAD RAY	2025-07-16	i)Page 14 to 19 not neat and Legible.
171	D-WP(C)/28074/2025	SANDEEP KUMAR JENA	2025-07-16	Date of order mentioned in Annex-4 does not tally with index and petitioner.
172	D- CONTC/28119/2025	ADV.	2025-07-16	I) Address of the Honble court wrongly furnished.ii) Reference certificate not furnished
173	D- CMAPL/26556/2025	ADV.	2025-07-16	i) Page mark does not tally wit Index.ii) Para no. not correctly furnished in declaration CMAPL and I.A.
174	D-WP(C)/28227/2025	PRASANTA KUMAR SATAPATHY	2025-07-16	NOMENCLATURE NOT MENTIONED IN V.NAMA.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 16-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/3726/2023	CONTC/3726/2023	SURYAKANTA PALAI	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED